

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.03.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|----------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------|-------------------------------|
| 1. | I.A. No. 1993 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026 | State Bank of India Vs. Rajesh Gaurishankar Poddar, (Personal Guarantor of Loha Ispaat Limited) & Anr. | Harshit Khare |

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